CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH



Contempt Petition No.84/99 in Original Application No.776 of 1997

New Delhi, this the 29th day of March, 2000

HON'BLE MR.S.R. ADIGE, VICE CHAIRMAN(A) HON BLE MR. KULDIP SINGH, MEMBER (JUDL)

- 1.R.D.S.O. Promotee Officers Association through General Secretary of Association address 23, Manak Bhawan, R.D.S.O. Manak Nagar, Lucknow-226011
- 2.M.L.Uppal, Section Officer (Establishment) R.D.S.O., Manak Nagar, Lucknow-226011 - Petitioners

(Represented By: Sh.M.L.Uppal, Petitioner No.2) .

Versus

- 1. Shri D.P. Tripathi, Secretary Railway Board. Rail Bhawan, New Delhi
- 2. Shri V.K. Agarwal, Chairman Railway Board Rail Bhawan, New Delhi

- Respondents

(Represented By: Sh. Parvez, Deputy Director, Railway Board)

ORDER(ORAL)

By Hon'ble Mr.S.R. Adige, Vice Chairman(A)

- Shri Parvez has invited our attention to respondents' order dated 21.3.2000, in compliance of the Tribunal's order dated 6.3.98 in OA-776/97. Applicant acknowledges receipt of a copy of this order.
- Shri Parvez is called upon to ensure pursuant to the aforesaid order passed by respondents. payments are made to the applicants within two months from today.
- With the above observations, C.P. dismissed and notices discharged.

(Kuldip Slingh)

Member(J)

Vice Chairman(A)

/Rakesh/